

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

3. C.P. (IB) 3102(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Punjab National Bank
V/s
Mudra Denim Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mohaammed Varawala, Ld. Counsel for the Petitioner present.
2. It is reported that Petition against the same corporate Debtor has already been admitted by Court Room 5 in CP. No. 1139 of 2019 vide order dated 10.08.2020.
3. Accordingly, in view of the admission against the same Corporate Debtor, this Petition is **dismissed as infructuous.**

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)